No.RJ-1/Regular/ 104 /2023

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that :

The **Hon'ble Shri. Justice M. S. Karnik (Sitting at Goa)** will take up the following matters **on 13.03.2023 at 2.15 p.m.** through **Video Conferencing**, as per the board to be notified separately :

FOR PRONOUNCEMENT OF ORDER :

1) Anticipatory Bail Application No. 2321 of 2022
(Kalmlesh Majithia Vs. Assistant Commissioner of Sales Tax and Anr.

Video Conference Access instructions will be communicated to the concerned.

High Court, Appellate Side,
Bombay.

sd/-
(H.M. Bhosale)
Registrar (Judl-I)

Date : 9th March 2023